

**BEFORE THE HON'BLE
DEBTS RECOVERY TRIBUNAL**
Ground & 1st floor, Sri Narayana Bhawan,
Sai Baba Street, Dabagardens, Visakhapatnam-530020
O.A.NO.288 OF 2022

Between :
Punjab National Bank, Circle Sastra Center, D.No.27-33-40, 1st Floor,
Gudavallivari Street, Governorpet, Vijayawada-2
Represented by its Chief Manager
...**APPLICANT**
And
Mabhu Ramesh & 3 Others Publication For Dito D3
1) **Mabhu Ramesh**, S/o Tirupatu, R/o Chakalbada Village, 1st Floor,
Andhra Pragathigrameen Bank, Vinjamommandal, Nellore District-524288
2) **Mabhu Tirupatu**, S/o Peddavemaiah, R/o Chakalbada Village,
1st Floor, Andhra Pragathigrameen Bank, Vinjamommandal, Nellore
District-524288
3) **Mabhu Ramulamma**, W/o Tirupatu, 1st Floor, Andhra Pragathigrameen
Bank, Vinjamommandal, Nellore District-524228 ...**Defendants.1 to 3**
SUMMONS BY WAY OF PAPER PUBLICATION
WHEREAS the applicant has instituted on application U/s 19 of the
Recovery of Debts Due to Banks and Financial Institutions Act, 1993
against you for the recovery of sum mentioned therein together with
current and future interest and other reliefs. You are hereby summoned
to appear and file written statement before this Tribunal at **10.30 A.M**
of such time immediately thereafter according to the convenience of
Tribunal on **17-03-2023** to answer the claim.
2) If you intend to file any documents you may file the same with a list
along with the written statement.
3) You should file your registered address and a memo of appearance
when you enter appearance before the Tribunal either in person or by a
Pleader/Advocate duly instructed.
4) Take notice that, in default of your appearance on the day mentioned
herein before, the proceeding will be heard and determined in your absence.
Given under my hand and seal of this Tribunal on this
15th Day of February, 2023.
Signature of the Officer
Authorised to issue Summons

**BEFORE THE HON'BLE
DEBTS RECOVERY TRIBUNAL**
Ground & 1st floor, Sri Narayana Bhawan,
Sai Baba Street, Dabagardens, Visakhapatnam-530020
O.A.NO.23 OF 2023

Between :
Punjab National Bank, Circle Sastra Center, D.No.27-33-40, 1st Floor,
Gudavallivari Street, Governorpet, Vijayawada-2
Represented by its Chief Manager
...**APPLICANT**
1) **Mrs.Anamaya Fire Proction Company, Rep By Ande Venkata**
Ramanaih, S/o Lachaiah, D.No.17/229, Purushotam Reddy Building,
Opp Venkataramana Hotel, Yedlavari Street, Nellore-534001
2) **Ande Venkata Ramanaih**, S/o Lachaiah, D.No.1,171A, 14th Cross
Road RA, Near Ejjipura Bus Stand, Vivek Nagar, Bangalore South,
Bangalore-560047
...**DEFENDANTS**
SUMMONS BY WAY OF PAPER PUBLICATION TO D1 & 2
WHEREAS the applicant has instituted on application U/s 19 of the
Recovery of Debts Due to Banks and Financial Institutions Act, 1993
against you for the recovery of sum mentioned therein together with
current and future interest and other reliefs. You are hereby summoned
to appear and file written statement before this Tribunal at **10.30 A.M**
of such time immediately thereafter according to the convenience of
Tribunal on **29-03-2023** to answer the claim.
2) You are directed to collect the O.A.Book on your appearance before the Tribunal.
3) If you intend to file any documents you may file the same with a list
along with the written statement.
4) You should file your registered address and a memo of appearance
when you enter appearance before the Tribunal either in person or by a
Pleader/Advocate duly instructed.
5) Take notice that, in default of your appearance on the day mentioned
herein before, the proceeding will be heard and determined in your absence.
Given under my hand and seal of this Tribunal on this
16th Day of February, 2023.
Signature of the Officer
Authorised to issue Summons

**BEFORE THE HON'BLE THE DEBTS
RECOVERY TRIBUNAL AT VISAKHAPATNAM**
Ground & 1st floor, Sri Narayana Bhawan,
Sai Baba Street, Dabagardens, Visakhapatnam - 530020
O.A.No.36 of 2023

Between :
Punjab National Bank, Represented by its Manager,
Nellore Branch, Nellore
... **Applicant**
And
1. **M/s Mark Aqua Farm**, Rep by its Prop. **Mr. K Rajesh**,
2. **Mr. Kondaraju Rajesh**
3. **Mr. Murali Mohan Damavaraapu** ... **Defendants**
NOTICE TO (D1 & D2)
1. **M/s Mark Aqua Farm**, Rep by its Prop. **Mr. K Rajesh**, Plot No.11, Kasturi
Nagar, Allipuram, Navalakulager, Nellore, A.P.-524002.
2. **Mr. Kondaraju Rajesh**, S/o. **K.Raghubramiah**, Plot No.11, Kasturi
Nagar, Mypadu Road, Nellore.
**SUMMONS / NOTICE BY WAY OF PAPER PUBLICATION FOR SHOWING CAUSE
AS TO WHY THE RELIEF PRAYED FOR SHOULD NOT BE GRANTED**
Whereas the applicant has instituted an application U/S 19 of the
Recovery of Debts Due to Banks and Financial Institutions Act, 1993 against
you for the recovery of sum mentioned therein together with current and
future interest and other reliefs. You are hereby summoned to appear and
file written statement before this Tribunal at **10.30 a.m** or at such time
immediately thereafter according to the convenience of Tribunal on
24.03.2023 to answer the claim.
2. A copy of the application is enclosed herewith. The copies of the
annexure are also enclosed. You are directed to collect the annexure
on your appearance before the Tribunal.
3. If you intend to file any documents, you may file the same with a list
along with the written statement.
4. You should file your registered address and a memo of appearance
when you enter appearance before the Tribunal either in person or
by a Pleader/Advocate duly instructed.
5. Take notice that, in default of your appearance on the day mentioned herein
before, the proceeding will be heard and determined in your absence.
Given under my hand and seal of this Tribunal
on this 24th Day of February, 2023
Signature of the Officer
Authorised to issue Summons

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR NEXUS FEEDS LIMITED OPERATING IN
ANIMAL HUSBANDRY INDUSTRY AT WEST GODAVARI DISTRICT, ANDHRA PRADESH
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Nexus Feeds Limited PAN: AADCN2786N CIN: U05004TG2006PLC052078
2. Address of the registered office	Door No.8-1-301/86-87, Plot No.101, Sairipya Residency, Lakshmi Nagar Colony, Hyderabad, Telangana 500008
3. URL of website	As per the information provided by the Corporate Debtor, there is no operational website of the Corporate Debtor.
4. Details of place where majority of fixed assets are located	Sy. Nos. 231/2, 223/2, 223/2a, and 223/2b, Seesali Village, Kalla Mandal, West Godavari, Andhra Pradesh - 534237
5. Installed capacity of main products/ services	95040 Ton per annum Product: Feeds for fish, prawns and others
6. Quantity and value of main products/ services sold in last financial year	NIL (Unit is given on lease)
7. Number of employees/ workmen	6 employees / workmen
8. Further details including latest available Financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Detailed can be sought by emailing to: nexus.cirp@gmail.com mark cc to manjeetbucha@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Detailed can be sought by emailing to: nexus.cirp@gmail.com mark cc to manjeetbucha@gmail.com
10. Last date for receipt of expression of interest	13-03-2023
11. Date of issue of provisional list of prospective resolution applicants	23-03-2023
12. Last date for submission of objections To provisional list	28-03-2023
13. Process email id to submit EOI	nexus.cirp@gmail.com

Note: The schedule of dates given above is subject to exclusion /extension of CIRP period by
Hon'ble NCLT.

Sd/-
MANJEET BUCHA
Interim Resolution Professional acting as Resolution Professional
For Nexus Feeds Limited
Regn No:IBBI/PA-002/PN-00808/2019-2020/12551
Add:5-9-91&93, D.No. 204, 2nd Floor,
Shakti Sai Complex, Beside Uda! Clinic,
Chapel Road, Abids, Hyderabad, Telangana - 500001
Date: 25-02-2023
Place: Hyderabad
Ph: +91-9346955001

**STATE BANK OF INDIA** RACPC-1, K.K.TOWERS,
NEAR BENZ CIRCLE, VIJAYAWADA.
VEHICLE FOR E-AUCTION SALE

E-Quotation are invited for E-Auction of below mentioned Car financed by us in "as is where is" condition. As the
borrower have defaulted in payment of EMI's of the loans. Bank has Seized the Vehicle and decided to sale
these vehicle through online auction on the date mentioned below.

S.No.	Borrower Name & A/c No.	Vehicle No. / Reg. No/ Model	Reserve Price & EMD	Auction Time	Vehicle Information
1	Sri Katari Eswar Kumar A/c No. 38703772739 Branch: Gunadala (18330)	Mahindra Marazzo 85tr M2 AP39 CC 5266 / 2019 / DIESEL / ENGINE NO. ESKZD041288	Rs.5,00,000/- Rs.50,000/-	12.00 NOON to 2.00 PM	9949985579 HMS

E-Auction Date & Time: 07-03-2023 at 12.00 NOON to 2.00 PM
Bid increment Amount : Rs.1,000/- or in multiples

Terms & Conditions: 1) Vehicle will not be sold below reserve price. 2) The Successful Bidder should
deposit the sale amount Immediately and balance amount within 7 days of the sale. In case of default in
payment, the sale will be cancelled and the amount already paid will be forfeited. 3) The Bank shall
reserve the right to cancel/ Postpone the Auction. 4) **Only Successful bidder's responsible for Vehicle
Registration not tender to the bank and vehicle will be handed over to successful bidder only the
registration name is changed.** 5) The rent of the vehicle parking yard must be paid by the
successful bidder. 6) For further details contact Authorized Officer, SBI, RACPC-1 Branch, Vijayawada,
Phone: 0866-2491234 and for E-Auction please visit www.ibapi.in.
Note: Contact Mobile Number 9949985579. To change the registration name of the vehicle and
successful bidder to pay the registration charges of this vehicle.
Date: 25-02-2023, Place: Vijayawada Sd/- Authorized Officer, SBI, RACPC-1, Vijayawada

**STATE BANK OF INDIA** RACPC-1, K.K.TOWERS,
NEAR BENZ CIRCLE, VIJAYAWADA.
VEHICLE FOR E-AUCTION SALE

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borrower have defaulted in payment of EMI's of the loans. Bank has Seized the Vehicle and decided to sale
these vehicle through online auction on the date mentioned below.

S.No.	Borrower Name & A/c No.	Vehicle No. / Reg. No/ Model	Reserve Price & EMD	Auction Time	Vehicle Information
1	Sri Arumalla Praveen Kumar A/c No. 37442881505 Branch: Machavaram (03723)	Hyundai I20 Asta Crdi BSIV AP16 BF 8753 / 2017 / DIESEL / ENGINE NO. D4FCHM747151	Rs.5,20,000/- Rs.52,000/-	10.00 AM to 12.00 NOON	9949985579 HMS

E-Auction Date & Time: 07-03-2023 at 10.00 AM to 12.00 NOON
Bid increment Amount : Rs.1,000/- or in multiples

Terms & Conditions: 1) Vehicle will not be sold below reserve price. 2) The Successful Bidder should
deposit the sale amount Immediately and balance amount within 7 days of the sale. In case of default in
payment, the sale will be cancelled and the amount already paid will be forfeited. 3) The Bank shall
reserve the right to cancel/ Postpone the Auction. 4) **Only Successful bidder's responsible for Vehicle
Registration not tender to the bank and vehicle will be handed over to successful bidder only the
registration name is changed.** 5) The rent of the vehicle parking yard must be paid by the
successful bidder. 6) For further details contact Authorized Officer, SBI, RACPC-1 Branch, Vijayawada,
Phone: 0866-2491234 and for E-Auction please visit www.ibapi.in.
Note: Contact Mobile Number 9949985579. To change the registration name of the vehicle and
successful bidder to pay the registration charges of this vehicle.
Date: 25-02-2023, Place: Vijayawada Sd/- Authorized Officer, SBI, RACPC-1, Vijayawada

**Canara Bank** REGIONAL OFFICE : VIJAYAWADA
54-15/18/6, Opp Yelamanchili Complex (spencers), Prakruti
Avenue, Vijayawada, Andhra Pradesh-520008. Ph: 0866-2468600

AUCTION SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES
E-Auction Sale Notice for Sale of Immovable Properties under the Securitisation and Reconstruction of Financial Assets and
Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.
Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described Immovable
properties mortgaged/charged to the Secured Creditor, the constructive/physical possession of which have been taken by the Authorized
Officer of Canara Bank, will be sold on "As is what is", "As is what is", and "Whatever there is" on **29.03.2023** for recovery of
outstanding as mentioned here below is due to the Canara Bank from below mentioned Borrower(s) and Guarantor(s).

DATE & TIME OF E-AUCTION: 29-03-2023 at 10.30 A.M to 11.30 AM
(With unlimited extension of 5 minutes duration each till the conclusion of the sale)

**EMD amount of 10% of the Reserve price is to be deposited by way of RTGS/NEFT/Fund Transfer to
credit of account of Canara Bank A/c No. 209272434 on or before 27.03.2023 at 5.00 pm**

CANARA BANK, BUCKINGHAMPETA BRANCH (13341), Ph: 0866-2574718 / 9440905153
1 Borrower/Guarantor: MR. NUKALA VENKATA ESWARA PAVAN KUMAR and SMT NUKALA KALYANI.
Total Liabilities: Rs. 34,30,545/- as on 22.02.2023 + further interest, costs & other charges.
Description of the immovable properties with known encumbrances, if any:
All that part and parcel of the property consisting an extent of 261 Sq Yds or 218.22 sq mts of vacant site situated at Rs. No:117/1,117/2 in
Tadigadapa Village, Penamaluru Mandalam, SRO Patamata, Krishna District which forms Item No 1 & in which an extent of 42 sq yds or 35.11
sq mts of un divided joint rights and joint share with 880 sq ft + 100 sq ft common area + 100 sq ft parking area in Flat No SF-2 in Second Floor
bearing constructed by the builder in the name and style of Vedadri Nilayam which forms Item No.2 being Bounded by Plot: East: Property of
Chalasani Rama Krishna, South: 33 ft Road, West: Property Sold To Nadella Ravi Kumar and others, North: Property of kalapala Lakshmi, Usha Sri
and others. Bounded by Flat: East: Open to Sky, South: Common Corridor, Lift and stair case, West: Open to sky, North: open to sky.
Reserve Price: Rs. 27,08,000/- **EMD Amount: Rs. 2,70,800/-**

CANARA BANK, PATAMATA BRANCH (0892), Ph: 0866-2476327 / 8331015681
**2 Borrower/Guarantor: (1) Sri K Lakshmana Raju, S/o Sri K Nageswara rao, (2) Sri K Siva Kumar, S/o Sri K Nageswara Rao and (3) Sri K
Nageswara rao, S/o Sri K Gopi Raju. Total Liabilities: Rs. 37,29,023.80/- as on 23.02.2023 + further interest, costs & other charges.**
DESCRIPTION OF THE IMMOVABLE PROPERTY WITH KNOWN ENCUMBRANCES, IF ANY:
Schedule-A: An unspecified share of 21.68 sq. yards in total extent of 347 sq. Yards in RS no 482/ plot no 5 in which flat no 302, 2nd floor situated
at venkata ramaraju residency prasadamapadu Krishna district, Vijayawada Rural being bounded by: East: Road, North:plot no 6 belongs to ch.
narasiah, South: plot no 4, West : property of K. Savitri. **Schedule-B: Flat no 302 in 2nd floor of venkata ramaraju residency prasadamapadu**
Krishna district, Vijayawada with a plinth area of 725 sq. ft. and, car, common area 100 sq ft and parking area of 100 sq ft. in the site shown under
item No.1 being bounded by: East: common corridor, South: flat no 301, West: Open to sky, North: Open to sky.
Reserve Price: Rs. 22,86,000/- **EMD Amount: Rs. 2,29,000/-**

CANARA BANK, RAMALINGSWARA NAGAR BRANCH (3187), Ph: 0866-2491558 / 8331015695
3 Borrower/Guarantor: SMT KASAGANI DURGA BHAVANI and SRI KASAGANI ANKUL.
Total Liabilities: Rs.29,19,630.28/- as on 23.02.2023 + further interest, costs & other charges.
Details & full description of the immovable property with known encumbrances, if any:
A Schedule: An extent of 229.47 Square Yards of site in R S No. 482, Nearest Door No.3-160 situated at Gannavaram Village, Gannavaram
Mandal, in jurisdiction of Gannavaram sub register office Krishna District within the following following boundaries:East: Property of Nekkallapudi
Eswara Rao & Others, South: Panchayat Bazar, West: property of Ede Rambabu, North: Road leads from Gannavaram to Maanikonda. Within the
boundaries 229.47 sq.yds of total extent in undivided share of an extent 35.0 sq.yds or 29.264 sq.mts.
B Schedule: "AKHILA PLAZA" 783 Sq.Fts plinth area 120 sq.ft.s common area. 80 Sq.ft.s parking area, 2nd floor, Flat No. SF-1 as a boundaries:
East: Common Corridor and Flat No SF-2, South: Open to Sky, West: Open to Sky, North: Open to Sky.
Reserve Price: Rs. 21,61,000/- **EMD Amount: Rs. 2,16,500/-**

4 Borrower/Guarantor: Sri Sravanam Karthik Pavan Kumar, S/o Sri Lakshmi Venkata Narayana.
Total Liabilities: Rs. 25,28,898.61/- as on 23.02.2023 + further interest, costs & other charges.
DESCRIPTION OF THE IMMOVABLE PROPERTY WITH KNOWN ENCUMBRANCES, IF ANY:
Schedule-A: An undivided and unspecified share of 24 Sq Yards in a site admeasuring 531.9 Sq Yards of site in R S No 9/3, Nearest Door No 24-80
situated at Yanamalakururu Village, Penamaluru Mandal, Krishna District, Vijayawada being bounded by : East: Property of Dhenukula Seshagiri
Rao, West: 30.00 feet wide road, South: 30.00 feet wide road, North: Property of G Ramanaih and others. **Schedule-B:** In above A-schedule site
constructed in the name and style of "BALAJI NILAYAM" in which First floor, Flat No-3, being bounded by : East: common corridor, West: Open to sky,
South: Flat No. 2, 1st floor, North: open to sky. In between above four boundaries 1st floor, Flat No.3, admeasuring 700 Sq.Ft plinth area, 100
Sq.Ft common area, 70 Sq.Ft of parking area, and with all its easement rights therein.
Reserve Price: Rs. 19,92,000/- **EMD Amount: Rs. 1,99,500/-**

CANARA BANK, NTR CIRCLE BRANCH (13751), Ph: 0866-2495173 / 9440905173
**5 Borrower/Guarantor: M/s Nanna Infra Projects Pvt. Ltd., rep. by its Directors: Mr. Moturi Anil Kumar, Mr. Moturi Ravi Kumar and Mr.
Vasireddy Muthunujay Reddy (Borrowers) and Mrs. Rayapati Mamatha (Guarantor), Mr. Moturi Anil Kumar, Mr. Moturi Ravi Kumar & Mr.
Vasireddy Muthunujay Reddy on personal Guarantee. Total Liabilities: Rs.5,40,28,878.74 ps as on 20/02/2023 + further interest, costs & other charges.**
Details & full description of the immovable property with known encumbrances, if any: Property No.1: An extent of 236.33 sq. Yards or
197.60 sq.mtrs of vacant residential site bearing Demarcation No.50/B, Block no-11, VLT Assessment no.10753 situated in Koretepadu, Guntur
Municipal Corporation area, Koretepadu sub registry, Guntur District being bounded by: East: Property of Rayapati Mamatha - 70.3 ft, South: 30
feet width Bazar - 30.6 ft, West: Property of Nandikattu Bharathi - 69.3 ft, North: Property of Nandikattu Bharathi - 30.6 ft. (Note: It is observed
that the dimension is reduced by 9 ft. due to encroachment of neighbors on west side of the property. So actual site is 169.00 Sq.Yds).
Reserve Price: Rs. 61,74,050/- **EMD Amount: Rs. 6,17,405/-**
Property No.2: An extent of 239.89 sq. Yards or 200.57 sq.mtrs of vacant residential site bearing Demarcation No.50/B, Block no-11, VLT
Assessment no.10806 situated in Koretepadu, Guntur Municipal Corporation area, Koretepadu sub registry, Guntur District being bounded by:
East: Property of Nandikattu Bharathi - 71.4 ft, South: 30 feet width Bazar - 30.6 ft, West: Property of Moturi Anil Kumar - 70.3 ft, North: Property
of Nandikattu Bharathi - 30.6 ft.
Reserve Price: Rs. 87,65,000/- **EMD Amount: Rs. 8,76,500/-**

CANARA BANK, PURUSHOTAPATNAM BRANCH (13752), Ph: 08676-255100/ 8333047103
6 Borrower/Guarantor: SRI VINAY KUMAR VISSA. Total Liabilities: Rs. 41,67,291/- as on 23.02.2023 + further interest, costs & other charges.
Details & full description of the immovable property with known encumbrances, if any: Krishna District , Gannavaram Sub Registry ,
Gannavaram Mandalam, Buddavaram Grama Panchayat area , Buddavaram Village , in R.S Nos 444/6 consisting of an undivided joint share of
43.4 sq yards or 36.287 sq.meters in a total extent of 879.66 sq yards of site within the following boundaries - East - 40 ft Wide road, South : Land
of others , West : land of others, North : land of sai durga Constructions. And also semi finished Double Bed Room Flat No.303 in a Plinth area of
1085 sft. Plinth area + common area in third Floor of " SAI VIHARR" in the aforesaid total site 100 sft parking area along with all amenities etc .within
the following boundaries- East : open to sky, South : open to sky, West : Common Corridor, North : open to sky.
Reserve Price: Rs. 26,83,000/- **EMD Amount: Rs. 2,68,500/-**

CANARA BANK, SIDDHARTHA NAGAR BRANCH (13365), Ph: 0866-2472670 / 9440905156
**7 Borrower/Guarantor: Sri. Cheboyina Venkateswara Rao & Smt. Cheboyina Venkata Ramana and legal heirs 1. Sri.
Cheboyina Sai Chaitanya, 2. Sri. Cheboyina Naga Siva Prasad.**
Total Liabilities: Rs. 27,74,743.30/- as on 23.02.2023 + further interest, costs & other charges.
Details & full description of the immovable property with known encumbrances, if any: An extent of 235.7 sq yds (after corrected measurements
out of 242.0 sq yds) or 197.11 sq.mtrs of residential site situated at Pasadamapadu village R.S.No.65/7 and the same is at Prasadamapadu Village,
Prasadamapadu Gram Panchayat Area, SRO Gunadala, Krishna District is being bounded by: East: Muva Srinivasa Rao Property - 34.6 Ft, South:
Road - 61.6 Ft, West: Chennai Ramesh Property - 34.6 Ft, North: Yerramsetti Ramu Property - 61.6 Ft. An extent of 235.7 sq yds (after corrected
measurements out of 242.0 sq yds) or 197.11 sq.mtrs of residential site situated at Pasadamapadu village R.S.NO.65/7 which forms Item No.1 and
in which an apartment being constructed by the builder in the name and style of Venkatappaiah Plaza and in which an extent of 37.15 sq yds or
31.06 sq.mtrs unspecified joint rights in Flat No. SF.2 in second floor with 800 sq.ft plinth area + 120 sq.ft common area + 80.00 sq.ft car parking
area which forms item No.2 being bounded by: East: Open to Sky, South : Open to Sky, West : Stair case and common corridor, North : Open to sky.
Reserve Price: Rs. 28,03,000/- **EMD Amount: Rs. 2,81,000/-**

**For detailed terms and conditions of the sale please refer the link "E-Auction" provided in Canara Bank's
website www.canarabank.com or may contact Authorized Officer, Regional Office, Vijayawada, Phone No.
0866-2468600 or may contact Respective Branch Manager during office hours on any working day.**
**For E-Auction Process contact Service Provider: M/s C1 India Pvt Ltd., web portal:
"https://www.bankauctions.com", Contact Person: Mr P. Dharanikrishna, Mobile No. 9948182222.**
Date: 23.02.2023, Place: Regional Office, Vijayawada Sd/- Authorised Officer, CANARA BANK

**HIRING OF OFFICE SPACE AT VIJAYAWADA
BY THE INCOME TAX DEPARTMENT**

The Income Tax Department, Vijayawada invites bids from legal
owners/ power of attorney holders under two-bid system for
**HIRING OF OFFICE SPACE AT VIJAYAWADA ON LEASE BASIS
(16,500 SFT APPROX).** Those, who propose to handover the
required space as per specifications in 3 months time will also
be considered. The Instructions to the bidders and the Tender
documents can be downloaded from www.incometax.gov.in.
The tender documents are also available free of cost with the
Income Tax Officer (HQrs) - 1, Olo the Pr.Commissioner of Income
Tax, S.V.R. Plaza, Opp: Sidhartha Public School, Moghalrajapuram,
Vijayawada. **The Last date for receipt of tender documents is
13.03.2023.upto 5.30pm.**
**Office of the Pr.Commissioner of Income tax,
SVR Plaza, VIJAYAWADA, Ph:-866-2474790,
Off.mail id: vijayawada.pcit@incometax.gov.in**

**STATE BANK OF INDIA** RACPC-1, K.K.TOWERS,
NEAR BENZ CIRCLE, VIJAYAWADA.
VEHICLE FOR E-AUCTION SALE

E-Quotation are invited for E-Auction of below mentioned Car financed by us in "as is where is" condition. As the
borrower have defaulted in payment of EMI's of the loans. Bank has Seized the Vehicle and decided to sale
these vehicle through online auction on the date mentioned below.

S. No.	Borrower Name & A/c No.	Vehicle No. / Reg. No/ Model	Reserve Price & EMD	Auction Time	Vehicle Information
1	Smt Talabathulla Lakshmi Ratna Himabindu A/c No. 37231083957 Branch: SIB Vijayawada (05947)	Tata Tiago XZ 1.2 RTN BS4 AP16 EN 0098 / 2017 / PETROL / ENGINE NO. REVTRN02JSYK56553	Rs.3,00,000/- Rs.30,000/-	12.00 NOON to 2.00 PM	9182971727 Ratnam Sai

E-Auction Date & Time: 06-03-2023 at 12.00 NOON to 2.00 PM
Bid increment Amount : Rs.1,000/- or in multiples

Terms & Conditions: 1) Vehicle will not be sold below reserve price. 2) The Successful Bidder should
deposit the sale amount Immediately and balance amount within 7 days of the sale. In case of default in
payment, the sale will be cancelled and the amount already paid will be forfeited. 3) The Bank shall
reserve the right to cancel/ Postpone the Auction. 4) **Only Successful bidder's responsible for Vehicle
Registration not tender to the bank and vehicle will be handed over to successful bidder only the
registration name is changed.** 5) The rent of the vehicle parking yard must be paid by the
successful bidder. 6) For further details contact Authorized Officer, SBI, RACPC-1 Branch, Vijayawada,
Phone: 0866-2491234 and for E-Auction please visit www.ibapi.in.
Note: Contact Mobile Number 9182971727. To change the registration name of the vehicle and
successful bidder to pay the registration charges of this vehicle.
Date: 25-02-2023, Place: Vijayawada Sd/- Authorized Officer, SBI, RACPC-1, Vijayawada

**STATE BANK OF INDIA** SIME MANGALAGIRI BRANCH (63653)
BESIDE URVASI THEATRE, GT ROAD, MANGALAGIRI, GUNTUR DISTRICT - 522 503
POSSESSION NOTICE
(APPENDIX-IV) (Under Rule 8(1) of Security Interest (Enforcement
Rules 2002) (For Immovable property)

Whereas, the undersigned being the Authorized officer of the **State
Bank of India, Mangalagiri Branch (Branch code-1011)** under the
Securitization and Reconstruction of Financial Assets and Enforcement
of Security Interest Act 2002 and in exercise of Powers conferred under
section 13(12) read with rule 3 of the Security Interest (Enforcement)
Rules 2002, issued a Demand Notice dated on 15-12-2022 calling
upon the **Borrowers: M/s. TITAN READY MIX CONCRETE**
Represented by It's Managing partner: Sri. Machavarapu Ravi
Kumar S/o John, Flat 502, Sri Kesava Hights, New P & T Colony,
Patamata, Ward -54, Vijayawada - 520010. **Also at:** Sy.No.197 /1, Near
Ippatam Road, Atmakuru, Mangalagiri, Guntur Dist.522302. **Partners:**
1. Sri Gazula Venkata Ramana S/o G.Surya Prakasa Rao, Villa No.4,
SLV Laila Green Meadows, Mustabada Road, Keesarapalli, Krishna Dist-
521102. 2. Sri. Ganne Venkata Subba Rao S/o G. Rama Kotiah,
3-45, Chinna Ogirala, Vuyyuru,Pin 521246. 3.Sri. Krupa Kutumba Rao
S/o K. Venkateswara Rao, 2-7, Chinna Ogirala, Vuyyuru - 521246.
Guarantor: Smt. Gazula Nagavalli W/o G.Venkata Ramana, D.No.
48-16-9E, Flat No. 4F1, Sakuntala Residency, Nagarjuna Nagar,
Vijayawada-522010. To repay the amount mentioned in the notice being
Rs.5,04,15,668.09 Ps (Rupees Five Cores Four Lakhs Fifteen
Thousand Six Hundred Sixty Eight and Nine Paise Only) as on
15-12-2022. With further interest and expenses thereon. Within 60 days
from the date of receipt of the said notice.

The Borrower's/Guarantors having failed to repay the amount, notice is
hereby given to the Borrower's and the public in general that the undersigned
has taken possession of the properties described here in below in exercise
of powers conferred on here under Section 13(4) of the said Act read with
Rule 8 of the said rules on this **20th day of February 2023.**

The Borrower's/Guarantors in particular and the public in general is
hereby cautioned not to deal with the properties and any dealings with
the properties will be subject to the charge of the **State Bank of India,
Mangalagiri Branch (Branch code-1011)** (Now maintained -t SME
Mangalagiri Branch-63653), for an amount of **Rs.5,34,42,691.25 Ps**
(Rupees Five cores Thirty Four Lakhs Forty two Thousand Six
Hundred ninety one and Twenty five Paise Only) and further interest
from 17-02-2023 Costs, etc. there on.

Description of Immoveable Properties Mortgaged
1.All part and parcel of the property at Krishna District, Vijayawada
District Registrar, Patamata Sub Registrar, Kanuru Grama Panchayat
Area, Kanuru village Re-survey No.118/2B, Plot No.1, an extent of 202.0
Sq yards or 168.89 meters of Vacant site, in the name of **Smt. Gazula
Nagavalli W/o Sri.Gazula Venkataramana** vide Sale deed No.3753/
2007. **Boundaries:** East : 33.0 feet wide Road 37.5 Feet, South :
Property of plot 2 49.0 Feet, West : Property of Potuluri Sathayathi
38.4Feet, North : Panta bodhe 47.0 Feet .
2. **SCHEDULE-B:** All part and parcel of the property at Krishna District,
Vijayawada District East Registrar, Vijayawada Municipal Corporation Area
Vijayawada town, Gunadala, Nagarjuna nagar, Gunadala RSR No.363/1,Plot
No.167. **Boundaries:** East : plot No.168-80-0 feet, South : plot No.173-
45-0 feet, West : plot No.166-80-0 feet, North : 30 feet Road- 45-0 feet.
an undivided extant of 40-0 Sq.yds, or 33-44 Sq. Meters of a total
extant of 400 Sq.yds or 334-45 Sq. Meters of site therein.
SCHEDULE-B: Out of the above 'A' Schedule mentioned property, Fourth
floor, Flat No.1, in SAKUNTALA RESIDENCY with old Assessment
No.38524/13CA/1, New Assessment No. 700252, Door No.48-16-9E With
900.00 Sq feet Plinth area 275 Sq feet Common area 75 Sq feet Car
parking in the name of **Sri. Gazula Venkata Ramana S/o Surya Prakasa
Rao**, vide sale deed No.4696/2017.
Boundaries: East : corridor, South : common corridor, Stair case & Lift,
West : Open to Sky, North : Open to Sky.
3. **Item No.1:** All part and parcel of the property at Krishna District,
Vijayawada District Registrar, Patamata Sub-Registrar, Kanuru Grama
Panchayat Area, Kanuru village Re-survey No.154/1, 157/A.B, Final lay-
out plan approval No.6/1998, PlotNos.198,